NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 31.01.2020 NOTICE

Take notice that the following matter will be taken up on 04.02.2020 as indicated in the table below:

S. No.	Case No.	Name of the parties	Councel for Appellants	Councel for Respondents
1.	Comp. App. (AT) (Ins) No. 181 of 2018& I.A. No. 2946 of 2019	P. Chandra Sekhar Vs. Wincere Inc. & Ors.	Varun Mishra	Mohit D Ram

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By Order